

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.145

C.P.(CAA)/72(AHM)2022 in
C.A.(CAA)/35(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

Ruparel Nets Pvt Ltd
Rupa Weave Pvt Ltd
Ruparel Plastics Pvt Ltd

.....Applicant

Order delivered on: 08/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Adv. Bhadresh Shah & Associates
For the RD :Mr. Liladhar Sharma, Assistant Director
For the Income Tax :Ms. Pankti Shah, Ld. Adv. for Ms. Maithili Shah, Ld. Adv

ORDER

Due to paucity of time, the matter stands adjourned to 21.06.2023

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)